

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00252/2020

Thursday, this the 30th day of July, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

M.V. Viswanath, aged 58 years, S/o. Late M.S. Venkata Krishnappa, Joint Director (Plg.), HQ CE(NW), Kochi, Military Engineer Services, Naval Base, Kattaribagh, Kochi – 4, residing at P-04, MES Officers Qtrs., Nalinakshan Block, Dharmvir Complex, Panampillynagar, Kochi, 682 036. **Applicant**

(By Advocate : Mr. R. Sreeraj)

V e r s u s

1. Union of India, represented by its Secretary to the Government of India, Ministry of Defense, New Delhi – 110 001.
2. The Engineer in Chief, Military Engineer Services, Integrated Headquarters, Kashmir House, New Delhi – 110 001.
3. The director General (Pers), Military Engineer Services, Integrated Headquarters, Kashmir House, New Delhi – 110 001.
4. The Chief Engineer (NW) Kochi, Military Engineer Services, Naval Base, Kattaribagh, Kochi – 682 004.
5. The Chief Engineer (AF), Bangalore No. 2, Military Engineer Services, CE Compound, DC Area, Yeshwantpur, Bengaluru, Karnataka – 560 022. **Respondents**

(By Advocate : Mr. N. Anilkumar, SCGSC)

This application having been heard on 30.07.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard the Advocate appearing for the applicant and Advocate Mr. N.

Anilkumar, SCGSC appearing for the respondents through video conferencing.

2. The learned counsel for the applicant submits that the OA has become infructuous.

3. Accordingly, the OA is dismissed as infructuous. No order as to costs.

(K.V. EAPEN)
ADMINISTRATIVE MEMBER

(P. MADHAVAN)
JUDICIAL MEMBER

“SA”

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APPLICANT'S ANNEXURES

Annexure A1 – True copy of the relevant portions of the Office Memorandum F. No. 6(12)/2015/D(Works II) dated 9.10.2015 which contains the Ministry of Defence, Works Division, Cadre Management of MES Civilian Officers, Guidelines.

Annexure A2 – True copy of the letter No. B/20000/CG&LLP/E1B(P&T-I) dated 19.9.2019.

Annexure A3 – True copy of the posting order No. MES/60/2019//EIB dated 12.12.2019.

Annexure A4 – True copy of the representation dated 9.3.2020 submitted by the applicant.

Annexure A5 – True copy of the letter No. MES/02/2020/E1B dated 27.4.2020.

Annexure A6 – True copy of the letter No. MES/07/2020/E1B dated 3.6.2020.

Annexure A7 – True copy of the Establishment Sanction letter No. 200002/Offr Est/168/E2 (Wks) dated 13.2.2019.

Annexure A8 – True copy of the letter No. 70001/SE/56/2020(SE) dated 29.5.2020.

RESPONDENTS' ANNEXURES

Nil

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